

(OPEN COURT)

**CENTRAL ADMINISTRATIVE TRIBUNAL,
ALLAHABAD BENCH
ALLAHABAD**

ALLAHABAD this the 04th day of *December*, 2018.

HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. MOHD. JAMSHED, MEMBER (A)

Original Application Number. 330/01300/2016.

Akhilesh Singh.

.....Applicant.

VE R S U S

Union of India and others.

.....Respondents

Advocate for the applicant : Shri R.B. Pandey (absent)
Shri Ashok Singh (absent)
Advocate for the Respondents: Shri K.P. Singh

ORDER

List revised. None is present for the applicant. It appears that the applicant has lost interest in pursuing the matter. Hence, the OA is dismissed in default and for want of prosecution.

(MOHD. JAMSHED)
MEMBER- A.

(RAKESH SAGAR JAIN)
MEMBER- J.

Anand...